

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

6. COMP.APPL/ 454(MB)2023
IN CP/718(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 02.11.2023

NAME OF THE PARTIES: Impetus Marktrade India Private
Limited

SECTION: 272 OF THE COMPANIES ACT, 2013.

ORDER

C.A/ 454(MB)2023

1. Ms. Shivani Patil, Ld. Counsel for the Applicant present through VC.
None present for the Respondent.
2. This application is filed by the Applicant under Section 288 of the Companies Act 2013 read with Rule 76 of the Companies (Winding up) Rules, 2020 and Rule 11 of the National Company Law Tribunal Rules, 2016 to bring on record the Periodical progress report for the quarter ended September 2023 in Form WIN 37. The same is taken on record. C.A-454(MB)2023 is **disposed of** accordingly.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)